IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.407
IB/660/ND/2020

IN THE MATTER OF:

Entertainment Network India Ltd V/s	…	Applicant
Versus		
Praise Communications Pvt Ltd	…	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 25.01.2023

Coram:
Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Ms. Ridhima Verma, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 24.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV